

F. No. J-11017/13/2015-JUDICIAL
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 2nd June, 2016

ORDER

In continuation of this Department's order No. 36(1)/2015-Judl. dated 26.06.2015, it is clarified that engagement of Shri Devi Shankar Shukla, as Sr. Central Govt. Standing Counsel and Sri Promod Kumar Rai, Senior Panel Counsel is only for conducting Central Govt. cases of Uttarakhand before the CAT, Allahabad Bench and Circuit Bench sitting at Nainital. The order dated 26.06.2015 may be read accordingly.

La. Secy
2.6.16

(G. S. Yadav)

Joint Secretary & Legal Adviser to the Govt. of India

Copy for information to:

1. The Registrar, Central Administrative Tribunal, Allahabad Bench, Circuit Bench sitting at Nainital (Uttarkhand) w.r.t. order dated 25.04.2016 in OA No. 331/00021 of 2016.
2. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries and JS&LA in the main Secretariat.
3. Sh. Ashok Mehta, Additional Solicitor General, 276/89/17, Muir Road, Near TV tower Crossing, Allahabad-211001.
4. Sh. Gyan Prakash, Assistant Solicitor General, 518/409, New Mumfordganj, Allahabad-211002.
5. Sh. Surya Bhan Pandey, Assistant Solicitor General, C-8, Bhikhampur Colony, Paper Mill Road, Nishat Ganj, Lucknow-226006.
6. Shri Devi Shankar Shukla, Sr. Central Govt. Standing Counsel (Litigation Incharge), 120/90, Pura Waldi, Kydganj, Allahabad.
7. Shri Lalta Prasad Tiwari, Advocate, 313, Sobatiya Bagh, Nai Basti, Allahabad.
8. The Accountant General, Uttar Pradesh, Allahabad.
9. Hindi Unit, D/Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.
11. NIC cell with the request to upload this order in the website.

B. S. Sharma

Supdt. Legal (Judicial Section)